

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:525
ANSWERED ON:14.05.2012
ENVIRONMENTAL CLEARANCES TO ROAD PROJECTS
Ering Shri Ninong

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a number of road projects are awaiting environment and forest clearances;
- (b) if so, the details of the projects cleared and those under consideration during the last three years, State-wise including Arunachal Pradesh and project-wise; and
- (c) the steps being taken by the Government to expedite the clearance of the pending projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in parts (a) to (c) of Lok Sabha Starred Question No. 525 on "Environmental Clearances to Road Projects " raised by SHRI NINONG ERING, to be answered on 14.05.2012.

(a) & (b) A total of 11 road Projects are awaiting Environmental clearance. 560 road projects are awaiting Forest Clearance. Details of projects granted Environment and Forest clearances during the last three years and those under consideration are placed at Annexure-I and Annexure-II respectively.

(c) For facilitating early appraisal of projects various steps have been initiated which include:

- (i) monthly and longer duration of meetings of Expert Appraisal Committee for consideration of projects
- (ii) regular monitoring of the status of the pending projects,
- (iii) Streamlining of the procedure and
- (iv) preparation of manuals & model ToRs for guiding the proponents to prepare EIA report etc.